# GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:501
ANSWERED ON:30.04.2010
DEVELOPMENT OF RENEWABLE ENERGY SOURCES
Patil Shri C. R.:Rathwa Shri Ramsinhbhai Patalbhai

### Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the targets set and achievement made against them in power generation from the renewable energy sources in the country during the year 2009-10, State-wise and source-wise;
- (b) whether the schemes/ programmes for the development of renewable energy sources have been successful in various States of the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of the incentives being offered to the State Governments for the implementation of these schemes/ programmes;
- (e) whether the Government has set up any monitoring mechanism for ensuring proper implementation of these schemes/programmes; and
- (f) if so, the details thereof?

## **Answer**

### THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d),(e) &(f): A Statement is laid on the Table of the House.

## STATEMENT

Statement referred to in reply to parts (a) to (f) of Lok Sabha Starred Question No.501 for answer on 30.04.2010 regarding Development of Renewable Energy Sources

- (a): The targets in respect of grid-interactive power generation from different renewable energy sources namely, wind, solar, small hydro and biomass, are set Source-wise and not State-wise. Details of these targets and of the State-wise and source-wise achievements against the same during the year 2009-10 are given in Annexure-I.
- (b) & (c): The various schemes/ programmes of the Ministry for promotion of grid interactive renewable power generation have been quite successful as the total renewable power installed capacity has reached 16,810 MW as on 31.3.2010, contributing over 10% to the total installed capacity from all sources in the country. Generally, the achievements are resource specific and vary from State to State depending on the available potential as also the facilitating policies of States for promotion of renewable power.
- (d): Details of various financial incentives being offered by the Ministry for setting up of grid interactive renewable power generation projects in State/ Cooperative / Private sector are furnished in Annexure-II. The projects are, however, being set up mainly in private sector and fiscal incentives such as concessional customs and excise duties, 80% accelerated depreciation and 10 year tax holiday on revenue generated from power projects are also available to the developers.
- (e) & (f): The implementation of the projects is monitored through periodic review meetings with State Nodal Agencies, physical and financial progress reports as also through Site visits by senior officers of the Ministry. Post installation monitoring of performance is the responsibility of the State. The utility which purchases the power furnishes the monthly power report to the Central Electricity Authority for compilation/ incorporation in the national data base on all power projects, including renewable power projects.